

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 353

FINANCE DEPARTMENT

(Salaries)

NOTIFICATION REGARDING APPOINTMENT OF THE CENTRE OF ENVIRONMENTAL STUDIES , ANNA UNIVERSITY,CHENNAI-600 025 AS THE CONSULTANT FOR A PERIOD OF 4 MONTHS TO ASSESS THE ENVIRONMENTAL IMPACT TO THE NEW COMPLEX FOR THE TAMIL NADU LEGISLATIVE ASSEMBLY UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

(G.O.Ms.No.500, Finance (Salaries), 19th November 2008, Karthigai 4, Thiruvalluvar Aandu – 2039.)

No.II(2)/FIN/551(a)/2008.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the appointment of the Centre of Environmental Studies , Anna University, Guindy, Chennai-600 025 as the consultant for a period of 4 months to assess the Environmental Impact to the new complex for the Tamil Nadu Legislative Assembly to be constructed by the Public Works Department.

K. GNANADESIKAN,
Secretary to Government.